

**Lakeview Techsystems Private Limited**

Registered Office Address: 5/003, JAYA DARSHAN CHS LTD GEETA NAGAR, BHAYANDAR (W) THANE - 401101

Category wise List of Stakeholders prepared by the Liquidator as per Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

Sr. No.	Category of Stakeholders/ Name and Address of the Stakeholders	Amount of Claim Admitted, if any	Security Interest if any
1.	Secured Financial Creditors, who have relinquished their Security Interests under section 52	Nil	Not Applicable
2.	Unsecured financial creditors	Nil	Not Applicable
3.	Workmen and employees	Nil	Not Applicable
4.	Governments	Nil	Not Applicable
5.	Operational creditors other than Workmen, employees and Governments Mr. Chirag Nakrani, ( being the Petitioner under Section 8 &9 of IBC, 2016 Address- Room No.8, Amba Ashish Building, Road No. 10, Daulat Nagar, Borivali East, Mumbai-400066.	Rs. 9,26,305/- Consisting of principal dues of Rs. 8,25,000/- And Interest Rs. 1,01,305/-	No
6.	Shareholders – 1. Mr. Rahul Damania 01, Ratna Residency, 6th Floor, 150 Feet Road, Behind Veg Sagar Hotel, Bhayander West Thane 401101  2. Mr. Rajendra Damania 01, Ratna Residency, 6th Floor, 150 Feet Road, Behind Veg Sagar Hotel, Bhayander West Thane 401101	Nil	Not Applicable
	<ul style="list-style-type: none"> <li>Note- 1. The above does not includes the CIRP Cost / liquidation cost paid by the Petitioning Creditor/ CoC / Stakeholders.</li> </ul> <p>Note 2- the claims are considered to the extent of Claim forms submitted with the Liquidator in response to the Public</p>		



Based on the aforesaid stakeholders, the liquidator has in terms of Regulation 31A of IBBI ( Liquidation Regulations ) 2016 constituted a Stakeholders Consultation Committee consisting of following Representatives –

1. Mr. Chirag Nakrani – Representing Operational creditors other than Workmen, employees and Governments. - **One Representative**
2. Mr. Rahul Damania - One Representative (Shareholder)

**This may be taken on record as List of Stakeholders and Stakeholders Constitution**

**Committee Constituted by the Liquidator**



**Bhavesh Mansukhlal Rathod**



**Liquidator appointed by NCLT, Mumbai**

**For Lakeview Techsystems Pvt Ltd.**

**(Under Liquidation)**

**Date: 14<sup>th</sup> June, 2022**

**Place: Mumbai**